

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 501/2016

U.P. SUNNI CENTRAL BOARD OF WAQF

APPELLANT(S)

VERSUS

NAGAR PANCHAYAT SHAHPUR

RESPONDENT(S)

Date : 13-08-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Appellant(s) :

Mr. Fuzail Ahmad Ayyubi, AOR

Mr. Ibad Mushtaq, Adv.

Ms. Akanksha Rai, Adv.

Ms. Gurneet Kaur, Adv.

Ms. Nagma Bee, Adv.

For Respondent(s) : Mr. Dhananjay Garg, AOR

UPON hearing the counsel the Court made the following
O R D E R

At the request of the learned counsel for the appellant, list
the matter after four weeks.

(JAGDISH KUMAR)
ASTT. REGISTRAR-cum-PS

(KOMAL)
COURT MASTER (NSH)